



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,24th August 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 3 i.e. ORIGINAL COURT NO. 3.]]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
10	Bail Appln./1639/2020 (PDF COPY)	DEWAN HORMUZ ALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. S A AHMED MISS M GOGOI MS F AHMED	PP, ASSAM
11	AB/2048/2020 (PDF COPY)	SAFIQUL AHMED AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/08/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO.8 i.e. ORIGINAL COURT NO. 10.**

**THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		<b>MOTION</b>		
7	AB/2055/2020 (PDF COPY)	POMPA PAITYA @ GARGI PAITYA <b>Versus</b> THE STATE OF ASSAM	MR H MEDHI	PP, ASSAM

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 9 i.e. ORIGINAL COURT NO. 11.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
13	WP(C)/3230/2020 (PDF COPY)	MRIGANKA SHARMA AND 7 ORS. <b>Versus</b> THE OIL AND NATURAL GAS CORPORATION AND ANR.	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY	SC, OIL
14	WP(C)/3232/2020 (PDF COPY)	FORCE NO. 911530166 INSPECTOR (MINISTERIAL) SANJAY KUMAR SINGH <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	ASSTT.S.G.I.
15	WP(C)/3246/2020 (PDF COPY)	DAMAYANTI BORO AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B BORAH MR. N GOSWAMI MR P DEKA	GA, ASSAM SC, REVENUE

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 16**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 12 i.e. ORIGINAL COURT NO. 16.**

**ITEM NO. 9 WILL BE TAKEN UP VIA  
REMOTE VIDEO CONFERENCING.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
9	WP(C)/3267/2020 (PDF COPY) (REMOTE V.C.)	NIREN CHANDRA ROY AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR N DUTTA MS. B BHUYAN MR. P MAHANTA MR. R B GOHAIN MR A TALUKDAR	SC, BTC
10	WP(C)/3274/2020 (PDF COPY)	AMBIKA CHETRY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S. DEY MR. B BORAH MR. N GOSWAMI MR P DEKA	GA, ASSAM SC. REVENUE

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 20**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 15 i.e. ORIGINAL COURT NO. 17.**

**ITEM NO. 15 WILL BE TAKEN UP VIA  
REMOTE VIDEO CONFERENCING.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
14	Crl.Rev.P./160/2020 -APPLICATION	ABDUL HAI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS F AHMED MR. T ISLAM MS K DAS	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/421/2020 <b>in</b> Crl.Rev.P./160/2020	ABDUL HAI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS F AHMED MR. T ISLAM MS K DAS	PP, ASSAM
15	Crl.Pet./392/2020 (REMOTE V.C.)	BISWAJIT ROY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GOGOI	PP, ASSAM
<b>BAIL HEARING</b>				
16	AB/1581/2020 FIXED	SAFID ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM

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